## **BENCH-I**

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.418/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th October 2017, 10.30 A.M

Name of the Company		Agro Chemicals & Fertilizer Ltd.		
Under Section		14(1)		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
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ORDER

The Ld. PCS for the petitioner is present.

The Ld. PCS of the petitioner informed that till date the report from the ROC, Odisha, Cuttack has not been submitted.

Let notice be issued on the Registrar of Companies, Odisha, Cuttack to file the report within 15 days from the date of this order.

The petitioner is directed to serve a copy of this order upon the Registrar of Companies, Odisha, Cuttack and file the affidavit of service of the notice upon the ROC, Odisha, Cuttack within seven days from the date of this order.

List on 14-11-2017.

(Jinan KR) Member(J)

(Vijai Pratap Singh) Member(J)